IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO. 197/2016

IN THE MATTER OF:

Actuate Business Consulting Pvt. Ltd.

Applicant/petitioner

Vs.

Ambika Trading & Constructions Co. Pvt. Ltd. Respondent

Order under Section 439(1)(b),433 (e) & 434 of the Companies Act

Order delivered on 26.07.2017

Coram:

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CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner

Mr. Abhigia, Ms. Madhuri,

Advocates

For the Respondent

ORDER

Notice to show cause to the respondent why the petition be not admitted.

List the matter on 24th August, 2017.

- Sd -

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

- Sd -

(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017 V. Sethi